

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 08.09.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	SU 1513/19	Mr. Lindwall Joseph Rodrigues Vs Hemanand B. Namdarian	N/M hearing	Mr. Omprakash Tiwari	
2	SU 2451/19	Karuppayya Mani Rammayya Vs MCGM	Hearing	S.S. Lanke	
3.	SU 2410/17	Shaila Maruti Naik Vs 1. MCGM 2. Vishwakarma Builders Pvt Ltd 3. Mumbai Metro Politan Infracon Pvt Ltd	NM Arguments	M/s. N. N. Vaishnawa and Co	
4.	SU 2448/17	1. Yogesh Keshav Bele 2. Hrishikesh Keshav Bele 3. Vrinda Keshav Bele Vs 1. MCGM 2. Vishwakarma Builders Pvt Ltd 3. Mumbai Metro Politan Infracon Pvt Ltd	NM Arguments	M/s. N. N. Vaishnawa and Co	
5.	St. No. 4296/20	Mr. Javed Arif Agwan Vs MCGM			
6.	St. No. 3804/20	Madhukar Pundalik Kalokh Vs MCGM	NM hearing	A.M. Saraogi	
	SU 1017/20	SantoshSingh UjagarSingh Virdi V/s. MCGM	Ad-interim Hearing	Mukesh Cheeda	
8.	SU 2439/12	Karamshi Kanji Savla V/S. MCGM	Order	Manish P. Jagani	
9.	SU 2530/16	Lalchand Saddal Gupta V/s. MCGM	Order	M.S. Singh	
10.	Sessions Case No. 984/19	The State of Maharashtra (N.M. Joshi Marg Police St.) V/s. Shakil Ahmadwali Ula Shaikh & Ors.	Arguments		